

BUSINESS ADVISORY COMMITTEE

(Sixteenth Lok Sabha)

SIXTH REPORT

(Presented on 27.11.2014)

The Business Advisory Committee held a sitting on Tuesday, the 25th November, 2014.

2. The Committee recommend allocation of time to the following items of business as shown against each:-

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|---|---------|
| 1. The Constitution (Scheduled Castes) Orders (Amendment) Bill, 2014.
<i>(Consideration and passing)</i> | 1 Hr. |
| 2. The Delhi Special Police Establishment (Amendment) Bill, 2014.
<i>(Consideration and passing)</i> | 2 Hrs.* |
| 3. The Indian Institutes of Information Technology Bill, 2014.
<i>(Consideration and Passing)</i> | 2 Hrs.* |
| 4. The Central Universities (Amendment) Bill, 2014.
<i>(Consideration and Passing)</i> | 1 Hr.* |
| 5. The Textiles Undertakings (Nationalisation) Laws (Amendment and Validation) Bill, 2014 – To replace an Ordinance.
<i>(Consideration and passing)</i> | 3 Hrs. |

NEW DELHI;
26th November, 2014
Agrahayana 5, 1936 (Saka)

(Smt. Sumitra Mahajan)
Chairperson,
Business Advisory Committee.

*As already allotted by the House.